



आयकर अपीलीय अधिकरण “जे” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“J” BENCH, MUMBAI

माननीय श्री महावीर सिंह, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI MAHAVIR SINGH, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ I.T.A. No.1768/Mum/2016
 (निर्धारण वर्ष / Assessment Year:2011-12)

Mckinsey & Company Inc. C/o SRBC & Associates LLP 14th Floor, The Ruby Senapati Bapat Marg, Dadar (W) Mumbai-400 028.	बनाम/ Vs.	DCIT (Int. Taxation)-3(2)(1) Scindia House Ballard Estate Mumbai – 400 038
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AAACM-8361-R		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओर से/ Appellant by	:	Shri Divesh Chawla, Ld.AR
प्रत्यर्थी की ओर से/ Respondent by	:	Shri Anand Mohan – Ld. CIT-DR

सुनवाई की तारीख/ Date of Hearing	:	12/09/2019
घोषणा की तारीख / Date of Pronouncement	:	12/09/2019

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member): -

1. Aforesaid appeal by assessee for Assessment Year [AY] 2011-12 contest final assessment order dated 18/01/2016 on certain grounds of appeal.



2. The Ld. AR, at the outset, placed on record letter dated 12/09/2019 to submit that the competent authorities of India and US have resolved the case under the provisions of Article 27 of India-US Tax Treaty and the assessee has accepted the terms of the agreement. Accordingly, the assessee wishes to withdraw the aforesaid appeal. The revenue did not raise any objection against the withdrawal of the appeal.

3. Keeping in view the aforesaid submissions, the appeal is dismissed as *not pressed*.

Order pronounced in the open court on 12th September, 2019.

Sd/-
(Mahavir Singh)

न्यायिक सदस्य / **Judicial Member**

Sd/-
(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 12/09/2019
Sr.PS:-Jaisy Varghese

आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायकपंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.